

Filing No.8113

Vikash kumar Gupta Vs State of Jharkhand

Name of Advocate:-Prem Pujari Roy

DEFECTS:-

9(i)Aadhar detail is missing at index pg.

(ii)Correct pagination of impugned order may be indicated at index pg.

(iii)Serial no. and dt. of affidavit is missing in the cage column of o/c at affidavit.

(iv)Original certified to be true t/c of FIR may be filed(as one filed here appears to be photocopy).

(v)P.O and P.S name of the petitioner at pg 1 and vak differs.

(vi)Name of the petitioner at pg 1 and vak differs from impugned order.

(vii)P.S name at registered part of FIR and impugned order differs.Hence its correctness at para 1 and prayer para may be verified.

(viii)P.S name is missing at sub para-4.

(ix)Cr.Misc.Appl. no. stated at para-13 may be verified,as same is nowhere appearing in the brief.

(x)Para numbering(after para 13)may be corrected.

(xi)Dist. And P.S name is not appearing at t/c-14.

(xii)Duly certified t/c of pg-17 may be filed.